

(St.)

**SHRI KANWAR LAL GUPTA:** We want an assurance.

**MR. SPEAKER:** Is there no end to this debate? Every time you are saying that you are finishing and you have put your questions and he has answered them.

**SHRI KANWAR LAL GUPTA:** He has not given the answer.

**MR. SPEAKER:** You should have raised your objection at that time and not now.

**SHRI KANWAR LAL GUPTA:** Let him assure the House that there will be an inquiry on matters other than those which are before the Shah Commission.

**DR. VASANT KUMAR PANDIT (Rajgarh):** rose.

**MR. SPEAKER:** Please sit down. Only those members whose names are mentioned in the call attention can ask question, not others.

**SHRI SAMAR GUHA:** Will the government make a categorical statement that they are going to hold an inquiry and if so, when will the inquiry committee be set up, because this announcement will resolve many questions.

**DR. PRATAP CHANDRA CHUNDER:** I have categorically stated and I am repeating that if a prima facie case regarding these allegations which do not come within the scope of the Shah Commission is made out, then the government will certainly set up an inquiry.

14.35 hrs.

#### ASSENT TO BILLS

**SECRETARY:** Sir, I lay on the Table following two Bills passed by the Houses of Parliament during the

last session and assented to since a report was last made to the House on the 6th August, 1977:—

1. The Appropriation (No. 3) Bill, 1977.

2. The Finance (No. 2) Bill, 1977.

2. Sir, I also lay on the Table copies, duly authenticated by the Secretary-General of Rajya Sabha, of the following four Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 6th August, 1977:—

1. The National Highways (Amendment) Bill, 1977.

2. The Petroleum (Amendment) Bill, 1977.

3. The Tea (Amendment) Bill, 1977.

4. The Salary and Allowances of Leaders of Opposition in Parliament Bill, 1977.

14.37 hrs.

#### PUBLIC ACCOUNTS COMMITTEE

##### TENTH AND THIRTY-EIGHTH REPORTS

**SHRI C. M. STEPHEN (Idukki):** I beg to present the following reports of the Public Accounts Committee:—

(1) Tenth Report on Export of Engineering Goods relating to the Ministry of Commerce.

(2) Thirty-eighth Report on Excesses Over Voted Grants and Charged Appropriations disclosed in the Appropriation Accounts for the year 1975-76 and Action Taken by Government on the recommendations contained in their Two Hundred and Twenty-seventh Report (Fifth Lok Sabha) on Excesses Over Voted Grants and Charged Appropriations for the year 1974-75.